

**Contested Commercial Cases disposed during the Month: December, 2023**

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Title Suit/9/2022	Title Suit/9/2022	19-05-2022	Hemant Kanoria Vs KPMG Assurance and Consulting Services LLP	Soumalya Ganguli	-	04-12-2023	564	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Title Suit/8/2023	Title Suit/8/2023	10-05-2023	Sampad Bisal Vs M/S. Shreem Infratech	Sukanta Sarkar	-	07-12-2023	211	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Title Suit/9/2023	Title Suit/9/2023	10-05-2023	Arup Das Vs M/S. Shreem Infratech	Sukanta Sarkar	-	07-12-2023	211	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na			
4	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	1	Misc. Arbit. Case	10 of 2022	05-11-2022	Steel Authority of India Ltd Vs SMS India Pvt. Ltd	Sri Ayan Ranjan Mukherjee v/s Sri Chandrachur Chatterjee	9832209145 & 7908760905	21-12-2023 (Contested)	46 days	No	Reject On Contested	No	No			
5	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	1	Misc. Arbit. Case	11 of 2022	05-11-2022	Steel Authority of India Ltd Vs SMS India Pvt. Ltd	Sri Ayan Ranjan Mukherjee v/s Sri Chandrachur Chatterjee	9832209145 & 7908760905	21-12-2023 (Contested)	46 days	No	Reject On Contested	No	No			
6	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	1	Money Suit	13/2019	01-08-2019	Tapas Kumar Hazra Vs Asansol Municipal Corporation	Mr. Manoj Mukherjee v/s Mr. Madhab Banerjee	-	22-12-2023 (Contested)	143 days	No	dismissed on contest	No	No			
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case	46/2023	29-05-2023	MIDWAY COMMOSALE LLP Vs M/S VEDIC CONCLAVE PVT. LTD.	ABHISHEK ROY	9832514854	05-12-2023	190 Days	No	Contested	Not yet filed	-	Contested	Not yet filed	-
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case	74/2023	29-09-2023	PVR Inox Limited Vs Bhawani Constructions Private Limited	Subur Debnath	9732501251	06-12-2023	68 Days	No	Contested	Not yet filed	-	Contested	Not yet filed	-
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Money Suit	13/2023	26-04-2023	Santwana Banerjee and 1 Anr. Vs Chandana Mukhopadhyay and 1 Anr	Joydip Chattapadhyay	9532100125	11-12-2023	229 Days	No	Contested	Transfer due to lack of Jurisdiction	-	Contested	Transfer due to lack of Jurisdiction	-

10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Money Suit	13/2023	26-04-2023	Santwana Banerjee and 1 Anr. Vs Chandana Mukhopadhyay and 1 Anr	Joydip Chattapadhyay	9532100125	11-12-2023	229 Days	No	Contested	Transfer due to lack of Jurisdiction	-				
Total Number of cases Disposed during the Month: 10																			